

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Petition(s) for Special Leave to Appeal (C) No(s). 32122/2017

DURGESH KUMAR PANDEY

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(FOR CONDONATION OF DELAY IN FILING ON IA 1/2017)

Date : 16-02-2018 This petition was called on for hearing today.

For Petitioner(s)

Mrs Rajmala Dohare, Adv.

Mr. Santosh Kumar Tripathi, AOR

For Respondent(s)

Ms Wimbie V.T.Sangma, Adv.

Gp. Capt. Karan Singh Bhati, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on respondent nos. 1 and 2 but none has entered appearance.

Ld. Counsel for respondent no.3 has submitted that they have not received the copy of the pleadings. Ld. Counsel for the petitioner is directed to provide copy of the pleadings to the ld. counsel for respondent no.3 within one weeks time. Counter affidavit by respondent no.3 be filed within four weeks thereafter, as last opportunity.

Registry to process the matter for listing before the Hon'ble Court after completion of the period of four weeks whether counter affidavit by respondent no.3 is filed or not as further opportunity stands declined.

KAPIL MEHTA
Registrar
16.02.2018

hj